Capacity

Name of the Project/

31.

(c) to (e) The following gas-based power plants are envisaged to be set up	during the next
three financial years in Gujarat:	

No. Distt.			(MW)
Central Sector			
1. Kawas Combined Cycle Gas Turbine Station, Dist. Surat	4×106 G 2×110 S GT ST ST	•	Commissioned 1992-93 1993-94
2. Gandhar Combined Cycle Gas Turbine Station, Dist. Bharuch	3×131 G7 1×255 ST GT GT ST		1993-94 1994-95 1995-96
State Sector			
3. Utran Combined Cycle Gas Turbina Station, Dist. Surat	3×33 GI 1×45 ST GT GT GT ST	-	Commissioned Commissioned 1992-93 1992-93

Power Failure in Southern States

- 3543. SHRI V. RAJAN CHELLAPPA: Will the Minister of POWER be pleased to state :
- (a) whether the Central Government are aware that all the Southern States were completely kept in dark for few days due to the carelessness of the staff at Ramagundam Power Station in Andhra Pradesh;
- (b) what are the details in this regard and what action is being taken by Government for that lapse; and
- (c) what steps the Centre is going to take avoid such things in future?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) and (b) Two major grid disturbances occurred in Southern Region-one on 3-1-1993 and the other on 17-2-1993. Neither of these was due to carelessness on the part of Ramagundam STPS staff nor all the four Southern States suffered total On 3-1-1993 the disturbance was triggered by the bursting of a 400 KV Circuit Breaker caused by leakage of Gas from the Breaker. Restoration work was taken up expeditiously and normalcy was restored by the evening of 4-1-1993. Kerala System remained intact while there was blackout in the remaining three states due to this grid disturbance.

On 17-2-1993, Kerala system, coastal areas of Andhra Pradesh, Southern parts of Tamil Nadu, a portion of Madras City and part of Karnataka remained unaffected while there was blackout in the remaining areas of Tamil Nadu, Andhra Pradesh and Karnataka. The disturbance nated due to bus fault created snapping of Jumper connection 220 KV Tallapalli-Srisailam transmission line at the 220 KV Tallapalli sub-station of APSEB at 2115 hrs. Consequently, generating units at Ramagundam Nagarjunasagar HEPS etc. tripped causing a loss of generation of dipping 1400 MW, the frequency 47.3 Hz. However, through manual load shedding the system collapse was arrested and the frequency improved to 48.6 Hz. After about 27 minutes, at 2142 hrs., due to power swings caused by low voltages, the Southern Grid got disintegrated. The

restoration process was taken up expeditiously and the grid was normalised by the evening of 18-2-1993.

(c) Some of the important measures being initiated are installation of shunt capacitors of adequate capacity to improve voltage profiles, installation of fast acting automatic under frequency relays to arrest frequency decay/grid collapse, engineering and commissioning of islanding schemes to prevent total collapse and review of protective relaying schemes for better coordination.

Increase in Tariff by D.E.S.U.

3544. SYED SIBTEY RAZI: Will the Minister of POWER be pleased to state:

- (a) whether Delhi Electric Supply Undertaking propose to increase Electricity Tariffs in Delhi;
- (b) if so, details thereof with back-ground;
 - (c) what are present tariffs in Delhi.
- (d) whether D.E.S.U. is aware of unauthorised consumption of electricity in several J. J. Colonies, Jhuggies and Paanshops of Delhi;
- (e) Whether such unauthorised consumption has been burdening the authorised consumers by paying increased tariffs every year;

- (f) whether Government propose to take some action in the matter; and
- (g) if so, details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) and (b) The Electricity tariff in Delhi was last revised in March, 1991 after a gap of about six years. In view of the alround increase in the cost of in-puts and to off-set the revenue deficit, DESU has proposed further revision of tariff. No decision has been taken on the proposal so far.

- (c) The existing electricity tariff in Delhi is given in the Statement (See below).
- (d) to (g) Theft of electricity by direct tapping in Jhuggi-Jhopri clusters etc. in Delhi is a problem. Since the electricity tariff is fixed on the basis of various cost parameters and DESU has not increased its tariff every year, there is no specific burden on the authorised consumers due to unauthorised connections in so far as payment of tariff is concerned. are conducted by DESU from time to time against theft of electricity and unauthorised connections, DESU and Slum Wing of Municipal Corporation of Delhi are formulating a scheme for providing regular electricity connections in JJ Clusters to check this problem.

Statement

Category								Existing DESU tariff (from 1-3-1991) Paise per unit.				
nestic .	•	•		•	•	•	vai	7	40 50 150 200	(first 100 units) (next 100 units) (next 100 units) (above 300 units)		
ow Tension				_	_	_		_	150			
High Tension	•			•	•					plus Rs. 60/- per KVA		
Water Supply				•	•			•	137			
Industrial												
Small Industrial	Power	(SIP) .						125			
Large Industrial	Power	(LIP)	1						200	plus Rs 60/- per KVA		
Street Lighting	-								137	7 1-11 12 11		
Agriculture .									20			